

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 10th February, 2026

NOTICE

It is hereby informed to all Advocates and Parties that it has been decided by the Competent Authority to conduct hearing of cases in TDSAT through Hybrid mode on every Monday, instead of Virtual Mode, w.e.f 16.02.2026. A link to join the Hybrid mode hearing will be provided in the Cause-Lists.


Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.